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NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

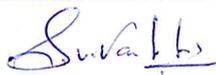
PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 224/252//HDB/2017
NAME OF THE COMPANY	M V Infratech (India) Pvt Ltd
NAME OF THE PETITIONER(S)	M V Infratech (India) Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Companies of Hyderabad
UNDER SECTION	Sec 252

Counsel for Petitioner(s):

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Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
DR.S.V.RAMA KRISHNA	LdV	svramakim@gmail.com 9848403691	
S.V. VAMSHI KRISHNA	LdV	8919445958	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Dr.S.V.Rama Krishna, along with Mr.S.V.Vamshi Krishna, learned counsels for the Petitioner.

Ld.Counsel insisted that the Company is doing business, did not generate any revenues and recorded Nil employee beneficiary expenses, and he submitted that the Applicant Company is rendering services to its group Company. It is prayed for restoration of the name of the Company. ROC submit its report dated 02.01.2018. Orders reserved.



Member (Technical)



Member (Judicial)